

(10)

**OPEN COURT**

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD  
BENCH ALLAHABAD**

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(THIS THE **09<sup>th</sup>** DAY OF **October** 2012)

**Hon'ble Dr. K.B.S. Rajan, Member (J)**  
**Hon'ble Mr. Shashi Prakash, Member (A)**

**Original Application No.772 of 2002**  
(U/S 19, Administrative Tribunal Act, 1985)

Iqbal Bahadur Srivastava, son of Late Shri J.B. Srivastava, Resident of 1112/4, Gondu Compound, Civil Lines, Sipari Bazar, Jhansi.

..... **Applicants**

**Present for Applicant :** **Shri R. Verma**

**Versus**

1. The Union of India, through the General Manager, Central Railway, C.S.T. Mumbai.
2. The Divisional Railway Manager, Central Railway, Jhansi.
3. The Senior Divisional Accounts Officer, Central Railway, Jhansi.

..... **Respondents**

**Present for Respondents :** **Shri Dhananjay Awasthi**

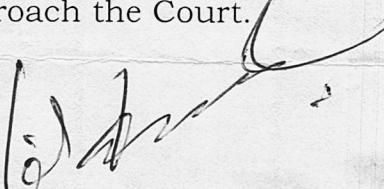
**O R D E R**

**(Delivered by Dr. K.B.S. Rajan, Member (J)**

Shri Rakesh Verma counsel for the applicant.

2. In view of the fact that applicant is no more and attempt by the learned counsel for the applicant to have correspondence with the applicant/family member, not being successful. This O.A. is closed without any further orders. Liberty, however, is given to the legal heirs of the applicant in case they approach the Court.

  
Member (A)

  
Member (J)

Manish/-